

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.249
CP/16(AHM)2024

Proceedings under Section 244 of Co.Act,2013

IN THE MATTER OF:

Abdul Rehman Basheeruddin & Others

.....Applicant

V/s

M/s.Pacific Refractories Limited & Others

.....Respondent

Order delivered on: 18/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rohan Kumar, Adv.

For the Respondent : Mr. Monaal Davawala, Adv.

ORDER

Ld. Counsel for the respondent seeks time to file rejoinder.

List for further consideration on 20.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)